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by Government. It had been decided that in view of the fact that at the time of consideration (a) a separate Ministry of Energy had been formed and had inter-alia been given the function of general policy in the field of energy, (b) a Cabinet Committee on Energy had been constituted and (c) a Committee with the Minister of Energy as Chairman and consisting of Secretaries of concerned Ministries/ Departments had been constituted for coordinating research and development in the energy sector, the creation of a separate Institute of Energy Studies or Energy Board, as recommended by the Fuel Policy Committee, would not be necessary. It had also been decided that different institutions and agencies should continue with their studies of different aspects of energy and the Ministry of Energy should be the nodal point for coordinating all studies in the energy sector.

Training to Military personnel before retirement

82. SHRI SANTOSH KUMAR SAHU: Will the Minister of DEFENCE be pleased to state what are the details of the training imparted to military personnel before their retirement in order to make them self-reliant after retirement?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHER SINGH): A Statement is attached.

Statement

TRAINING TO MILITARY PERSONNEL BEFORE RETIREMENT

Training Facilities for Other Ranks

In order to improve their chances of employment, arrangements have been made for pre-release and pre-cum-post release training for service personnel in the last year of their service. Training facilities for resettlement are in the following four categories:—.

> (a) Agriculture and farm-based training.—Training in agriculture would benefit the bulk

to Questions

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of the servicemen who come from rural areas and return to the rural areas after retirement. This training helps them to resettle either on their own farms or in employment associated with agriculture. The training in farm-based vocations is imparted through various Government institutions.

- (b) Technical *Trade Training.* Technical vocational training is imparted mainly through various ITIs where 1000 seats have been reserved for pre-*cum-post* release training of servicemen.
- (c) Training mainly for selfemployment such as Maintenance and Servicing of Motor Vehicles, Retreading, Tvre Television Technology, LIC Agency, etc.-Training in Maintenance and Servicing of Motor Vehicles and Tyre Retreading are imparted by some big business firms. Training to become small scale entrepreneurs is provided by the Integrated Training Centre, NILOKHERI through a Capsule Course. LIC provides 10 weeks' training for servicemen with the aim of preparing them to become LIC agents, after their release | retirement.
- (d) Training in Industrial Security. Teachers Training, Assistant Training Physical Instructors' Course, Fire Fighting & Catering .--- Two courses are run annually for orientation in Industrial Security Basic Teachers Training is also provided. Training in Fire Fighting is arranged through the Directorate General, Civil Defence, Ministry of Home Affairs.

Training Facilities for Officers

(i) *MBA* Correspondence Course. — Correspondence course in MBA is provided, as a special training programme, by the Punjabi University, Patiala. <ii) *Small Industries Services Institute (SISI) and Delhi Productivity Council* (DPC).— ST SI and DPC also provide Short Orientation training to service officers and educated Other Ranks in various disciplines of Management and in Industrial Entrepreneurship. Such training is available to a limited extent in some other centres in the country.

- <iii) Indian Institute of Foreign Trade.— The Indian Institute of Foreign Trade, established by the Ministry of Commerce, provides condensed training on Export Management.
- *iiv) Delhi University.*—Delhi University conducts short courses on Personnel Management and Industrial Relations.

Financial assistance to States

83. SHRI GUNANAND THAKUR: "Will the PRIME MINISTER be pleased *to* state:

(a) whether it is a fact that the Chief Ministers of the States were not consulted before the latest allotment of financial assistance to the States;

(b) whether it is also a fact that the National Development Council has not held any meeting for a long time; and

(c) if so, what are the reasons therefor and whether Government propose to give financial assistance to States in consultation with !he National Development Council?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) Central assistance for State Plans is being allocated on the basis of updated calculations in terms of the formula as approved by the National Development Council in its meeting held on September 24 and 25. 1976. It is, therefore, not correct to say that financial assistance is being allocated to 1904 RS—4

the States without consulting the State Chief Ministers.

(b) and (c) The National Development Council last met on September 24 and 25, 1976. Its next meeting is expected to take place in March, 1978. The principles of allocation of Central assistance to the States may be reviewed in the course of the preparation of the next Five Year Plan and if any changes are found to be necessary, these would be proposed for consideration by the National Development Council at the appropriate time.

Detention of the Secretary, Ministry of Tourism and Civil Aviation at a Delhi Police Station

84. SHRI BISHAMBHAR NATH PANDE: SHRI SITARAM KESRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Shri R. P. Naik, Secretary in the Ministry of Tourism and Civil Aviation was detained at the Police Station, Sri-nivaspuri, New Dlhi on Sunday, the 29th January, 1978 for over two hours in spite of his showing his identity card issued by the Ministry of Home Affairs;

(b) if so, what were the reasons for which he was taken to the Police Station and detained there; and

(c) whether Government have ordered any enquiry into, the matter; if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (c) According to the information available with us, on the night between 29-30/1/78, at about 0045 hrs. Shri Naik while travelling in a car stopped at the Ashram Chowk to wait for his family which was coming in another car. An ASI of the Delhi Police who was in charge of the Police Post established near this site accosted him and later directed him to go to the Police Station along with him. The matter was brought to the notice of the higher authorities and a depart-